

**GOVERNMENT OF INDIA
MINISTRY OF CIVIL AVIATION
LOK SABHA
STARRED QUESTION NO. : 43
(To be answered on the 25th July 2024)**

WORK AT VIJAYAWADA AIRPORT

***43. SHRI BALASHOWRY VALLABHANENI**

Will the Minister of CIVIL AVIATION

नागर विमानन मंत्री

be pleased to state:-

(a) whether it is true that the work at Vijayawada Airport which was scheduled to be completed in March, 2023 is now anticipated to be completed by June, 2024 and if so, the details thereof;

(b) whether it is true that the work was approved in April, 2020 and if so, the details thereof;

(c) whether there is any cost overrun of the project and if so, the details thereof;

(d) whether it is also true that not even a single rupee has been spent out of the original cost of Rs. 347 crores; and

(e) if so, the reasons therefor and the time by which it is likely to be completed?

ANSWER

Minister of CIVIL AVIATION

नागर विमानन मंत्री

(Shri Kinjarapu Rammohan Naidu)

(a) to (e): A Statement is laid on the Table of the House.

STATEMENT REFERRED TO IN REPLY TO PARTS (A) TO (E) IN RESPECT OF LOK SABHA STARRED QUESTION NO. 43 FOR REPLY ON 25.07.2024 REGARDING WORK AT VIJAYAWADA AIRPORT ASKED BY SHRI BALASHOWRY VALLABHANENI.

(a) to (e): The project of the construction of New Integrated Terminal Building and associated works at Vijayawada Airport at an estimated cost of Rs.611.80 crore was appraised by the Public Investment Board (PIB) in March 2020 and received approval from the Government of India in June 2020.

As of June 2024, the project has achieved 48.5% physical progress and an expenditure of Rs. 279.93 crore has been incurred till June 2024. There has been no cost overrun in this project till date.

The project faced delays primarily due to the late receipt of environmental clearances and unforeseen natural calamities, including the Covid-19 pandemic, multiple cyclones, and unusually high rainfall. The projected timeline for the completion of the work is June, 2025. However, the actual timeline is contingent upon various factors such as availability of mandatory approvals and clearances, removal of obstacles, financial closure etc. by the respective airport developer.
